NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 648/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Cameo Fabrics Pvt. Ltd. & Anr.

V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

NECLAMBUS CE ROC MUMBOS

ORDER CP 648/252/NCLT/MB/MAH/2017

- 1. None present from the side of the Petitioner. Last chance to the Petitioner.
- 2. Report of the RoC yet to be placed on record.
- 3. Adjourned to **29.01.2018**.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 09.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)